

13.19½ hrs.

## KERALA APPROPRIATION (NO. 5) BILL, 1965\*

The Minister of Finance (Shri T. T. Krishnamachari): I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Kerala for the services of the financial year 1965-66.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Kerala for the services of the financial year 1965-66."

The motion was adopted.

Shri T. T. Krishnamachari: I introduce the Bill.

13.20 hrs.

## ELECTRICITY (SUPPLY) AMENDMENT BILL, 1965\*.

The Minister of Irrigation and Power (Dr. K. L. Rao): I beg to move for leave to introduce a Bill further to amend the Electricity (Supply) Act, 1948.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Electricity (Supply) Act, 1948."

The motion was adopted.

Dr. K. L. Rao: Sir, I beg to introduce the Bill.

13-20½ hrs.

## RE: POINT OF ORDER

Mr. Speaker: There was another point of order of yesterday that we

had kept for today. We have already taken too long. We may take it up tomorrow.

13.21 hrs.

## DELHI SECONDARY EDUCATION BILL—contd.

Mr. Speaker: The House will now take up further consideration of the following motion moved by Shri M. C. Chagla on the 26th November, 1965, namely:—

"That the Bill to provide for better organisation and development of secondary education in the Union territory of Delhi, be taken into consideration."

The time allotted is four hours. One hour has been spent.

श्री नवल प्रभाकर (दिल्ली—करील-बाग) : अध्यक्ष महोदय, मैं उस दिन सहायता प्राप्त और मान्यता प्राप्त स्कूलों के बारे में निवेदन कर रहा था। इन स्कूलों में कई बार ऐसा देखा गया है कि विद्यार्थी परीक्षा पास कर लेते हैं और उनके परीक्षाघातों में अच्छे नम्बर भी आ जाते हैं किन्तु उनको इसलिए फेल कर दिया जाता है कि उन्हें कुछ रीसा नहीं दिया। मैंने देखा है कि उनको रिपॉर्ट बुक में भी नम्बर लिख दिये जाते हैं और यह भी लिख दिया जाता है कि वे पास हैं लेकिन इसके बावजूद भी उनको फेल घोषित कर दिया जाता है। एक मेरे सामने जो कंस घाया है उसको मैं आपको बतलाना चाहता हूँ। मैंने देखा है कि प्रारंभ रिपॉर्ट में कुछ और लिखा हुआ था फिर उसका काट कर और कुछ लिख दिया गया। जो पहले नम्बर लिखे हुए थे उनको काट कर हमारे लिख दिये गये और उसके बाद जहाँ पास लिखा हुआ था वहाँ पर काट कर लाल स्याही से फेल लिख दिया गया। इस तरह की जो चीज़ें होती हैं

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†Introduced with the recommendation of the President.